

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 130 of 2011 &
I.A. 211 of 2011

Dated : 2nd December, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Jaiprakash Power Ventures Limited Appellant (s)
Versus
Haryana Electricity Regulatory Comm. & Ors.Respondent (s)

Counsel for the Appellant (s) : Mr. Shanti Bhushan, Sr. Adv. with
Mr. Vishal Gupta
Counsel for the Respondent(s): Mr. Anand K. Ganesan with
Mr. Rajesh Monga (Law Officer) for HERC
Mr. Varun Pathak for PTC
Mr. Apoorve Karal for R.2
Mr. Neeraj Kumar (Rep.)

ORDER

The learned counsel for the Respondents seek some more time to file the reply. Accordingly, they are directed to file the same on or before 23.12.2011 after serving copy on the other side.

Post the matter on **16.01.2012**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks